

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.05.2026

ORDER NO. 63 of 2026

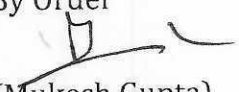
Hon'ble President is pleased to partially modify the roster order no 60 of 2026 for
CESTAT, New Delhi on 15.05.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.05.2026 At 02:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Appeal No. 50378 of 2021 M/s. Raj Darbar Heritage Venture Ltd. vs. Additional Director General (Adjudication), DRI, New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.05.2026

ORDER NO. 64 of 2026

Hon'ble President is pleased to order sitting commencing from **18.05.2026** to **22.05.2026** for **CESTAT, New Delhi** as follows:-


PERIOD	CORAM	WORKS ASSIGNED
From 18.05.2026 to 22.05.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the absence of Hon'ble President/Judicial Member, Ms. Binu Tamta, Hon'ble Member (Judicial) will sit in that Division Bench. In the absence of Technical Member in any Division Bench, all the matters will be heard by the other available Division Bench and Hon'ble President/Judicial Member will do the chamber work/sit in the Single Member Bench, respectively.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar